

IN THE HIGH COURT OF JHARKHAND AT RANCHI

B. A. No. 3290 of 2020

Rajesh Sahu @ Rajesh Kumar Sahu Petitioner

Versus

The State of Jharkhand Opp. Party

CORAM : HON'BLE MR. JUSTICE RONGON MUKHOPADHYAY

For the Petitioner : Mr. Pravin Kr. Rana, Advocate

For the Opp. Party : Mr. Sanjay Kumar Srivastava, A.P.P.

03/29.06.2020 Let this case be listed on 30.06.2020.

(Rongon Mukhopadhyay, J.)

Umesh/-